

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JOYROSS TECHNICAL SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	JOYROSS TECHNICAL SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11.03.2011
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ernakulam
4.	Corporate Identity No. of corporate debtor	U45202KL2011PTC027903
5.	Address of the registered office and principal office (if any) of corporate debtor	Door No: III-287-E, Second Floor, Maria Plaza, Rajagiri Road, Kalamassery, Ernakulam, Kochi-683104
6.	Insolvency commencement date in respect of corporate debtor	14.11.2019 (Order received on 16.11.2019)
7.	Estimated date of closure of insolvency resolution process	12.05.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mukesh K.P Reg. No. IBBI/IPA-001/IP-P01054/2017-2018/11747
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Abraham and Jose, Chartered Accountants, 36/3117B, II Floor, Choondani Building, Kathrikadavu Junction, Kochi, Kerala-682017
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mukesh K.P Abraham and Jose, Chartered Accountants, 36/3117B, II Floor, Choondani Building, Kathrikadavu Junction, Kochi, Kerala-682017 Email : aajca.kochi@gmail.com
11.	Last date for submission of claims	11.12.2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	(a) Web link: The relevant forms can be downloaded from IBBI website https://www.ibbi.gov.in/home/downloads and also can be obtained from IRP. (b) Physical Address: Available at address given in Serial No. 10 above

Notice is hereby given that the National Company Law Tribunal, Kochi Bench has ordered the commencement of a corporate insolvency resolution process of the Joyross Technical Services Private Limited on 14.11.2019

The creditors of Joyross Technical Services Private Limited are hereby called upon to submit their claims with proof on or before **11.12.2019** to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.11.2019
Place: Ernakulam

Mukesh K.P
Interim Resolution Professional

